

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

IA 45549/2017, in Petition(s) for Special Leave to Appeal (C)
No(s). 29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI (DEAD) . & ORS.

Respondent(s)

(FOR [I A UNDER ORDER V RULE1(3) OF SCR, 2013] ON IA 45549/2017)

Date : 03-08-2017 These matters were called on for hearing today.

For Petitioner(s) Mr. Anurag Singh, Adv.
Mr. Anil Kumar Mishra, AOR

For Respondent(s) Ms. Abha R. Sharma, AOR
Ms. Asha Gopalan Nair, AOR

UPON hearing the counsel the Court made the following
O R D E R

File not received.

Be listed again on 10th of August, 2017.

KAPIL MEHTA
Registrar
03.08.2017